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ITEM NO.MM-1

COURT NO.2

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition for Special Leave to Appeal (Civil) No(s).34066-34067/2009

(From the judgement and order dated 04/09/2009 in FA No.31/1993,CMA No.16971/1997,CMRA No.226233/2009 of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

HINDUSTAN AERONAUTICS LIMITED

Petitioner(s)

VERSUS

KRISHNA DULARI (D) THR LRS. & ORS

Respondent(s)

(With appln(s) for c/delay in filing process fee,substitution of deceased respondent and prayer for interim relief and office report)

Date: 31/01/2013 These Petitions were mentioned today.

CORAM :

HON'BLE MR. JUSTICE P. SATHASIVAM

HON'BLE MR. JUSTICE JAGDISH SINGH KHEHAR

For Petitioner(s) Mr. Nikhil Nayyar,Adv.

For Respondent(s) Mr. Anurag Kishore,Adv.

Mr. Gunnam Venkateswara Rao ,Adv

UPON being mentioned the Court made the following
O R D E R

List on 3rd May, 2013.

[Usha Bhardwaj]
Court Master

[Savita Sainani]
Court Master